

Constitution of Benches during Summer Vacation, 2007

(1) Week commencing from 28.05.2007

1. Hon. S.R. Alam, J.
Hon. A.K. Roopanwal, J. Urgent Division Bench Criminal Writs, Habeas Corpus Writs, Criminal Appeals, Criminal Contempt, Contempt Appeals.

Thereafter: Criminal Appeals for Hearing.
2. Hon. V.M. Sahai, J.
Hon. Vikram Nath, J. Urgent Special Appeals, Public Interest Litigation and Service Writs arising out of Judgments/Orders passed by Central Administrative Tribunals and State Public Service Tribunals cognizable by Division Bench.
3. Hon. Ashok Bhushan, J. Urgent Misc. Writs
4. Hon. K.N. Ojha, J.
Hon. R.N. Misra, J. Criminal Appeals for Hearing.
5. Hon. V.C. Misra, J. Urgent Writs (except Misc. Writs, Criminal Writs and Habeas Corpus Writs) and Civil Matters.
6. Hon. Ravindra Singh, J. Major Bail Applications.
7. Hon. A.P. Sahi, J. Minor Bail Applications.
8. Hon. R.K. Rastogi, J. Criminal Appeals for Hearing.
9. Hon. M.K. Mittal, J. Criminal Appeals for Hearing.
10. Hon. Vinod Prasad, J. All Criminal Matters (except Bail Matters), Urgent Criminal Writs and Habeas Corpus Writs cognizable by Single Judge.

(2) Week commencing from 04.06.2007

1. Hon. S.U. Khan, J.
Hon. Sudhir Agarwal, J. Urgent Special Appeals, Public Interest Litigation and Service Writs arising out of Judgments/Orders passed by Central Administrative Tribunals and State Public Service Tribunals cognizable by Division Bench.
2. Hon. V.K. Shukla, J. Minor Bail Applications.

3. Hon. K.N. Ojha, J.
Hon. A.K. Roopanwal, J. Urgent Division Bench Criminal Writs, Habeas Corpus Writs, Criminal Appeals, Criminal Contempt, Contempt Appeals.
- Thereafter: Criminal Appeals for Hearing.
4. Hon. Poonam Srivastava, J.
Hon. R.N. Misra, J. Criminal Appeals for Hearing.
5. Hon. Arun Tandon, J. All Criminal Matters (except Bail Matters), Urgent Criminal Writs and Habeas Corpus Writs cognizable by Single Judge.
6. Hon. Dilip Gupta, J. Urgent Writs (except Misc. Writs, Criminal Writs and Habeas Corpus Writs) and Civil Matters.
7. Hon. Shishir Kumar, J. Urgent Misc. Writs
8. Hon. Ravindra Singh, J. Major Bail Applications.
9. Hon. R.K. Rastogi, J. Criminal Appeals for Hearing.
10. Hon. M.K. Mittal, J. Criminal Appeals for Hearing.

(3) Week commencing from 11.06.2007

1. Hon. B.S. Chauhan, J.
Hon. Sudhir Agarwal, J. Urgent Special Appeals, Public Interest Litigation and Service Writs arising out of Judgments/Orders passed by Central Administrative Tribunals and State Public Service Tribunals cognizable by Division Bench.
2. Hon. Yatindra Singh, J. All Criminal Matters including Bail Matters, Urgent Criminal Writs and Habeas Corpus Writs cognizable by Single Judge.
3. Hon. V.K. Shukla, J. Urgent Writs (except Criminal Writs and Habeas Corpus Writs) and Civil Matters.
4. Hon. Saroj Bala, J.
Hon. Shiv Charan, J. Urgent Division Bench Criminal Writs, Habeas Corpus Writs, Criminal Appeals, Criminal Contempt, Contempt Appeals.
- Thereafter: Criminal Appeals for Hearing.

(4) Week commencing from 18.06.2007

1. Hon. Yatindra Singh, J. Urgent Special Appeals, Public Interest
Hon. Krishna Murari, J. Litigation and Service Writs arising out of
Judgments/Orders passed by Central
Administrative Tribunals and State Public
Service Tribunals cognizable by Division
Bench.
2. Hon. Imityaz Murtaza, J. Urgent Division Bench Criminal Writs, Habeas
Hon. M. Chaudhary, J. Corpus Writs, Criminal Appeals, Criminal
Contempt, Contempt Appeals.

Thereafter: Criminal Appeals for Hearing.
3. Hon. S.P. Mehrotra, J. Urgent Misc. Writs
4. Hon. Vineet Saran, J. Urgent Writs (except Misc. Writs, Criminal
Writs and Habeas Corpus Writs) and Civil
Matters.
5. Hon. S.S. Kulshrestha, J. Criminal Appeals for Hearing.
Hon. V.K. Verma, J.
6. Hon. Mukteshwar Prasad, J. Criminal Appeals for Hearing.
7. Hon. Amar Saran, J. Criminal Appeals for Hearing.
8. Hon. G.P. Srivastva, J. Minor Bail Applications.
9. Hon. B.A. Zaidi, J. All Criminal Matters (except Bail Matters),
Urgent Criminal Writs and Habeas Corpus
Writs cognizable by Single Judge.
10. Hon. Shiv Shanker, J. Major Bail Applications.
11. Hon. Saroj Bala, J. Criminal Appeals for Hearing.

(5) Week commencing from 25.06.2007

- 1 Hon. The Chief Justice Criminal Appeals for Hearing.
Hon. R.C. Deepak, J.

2. Hon. S.K. Singh, J.
Hon. Bharati Sapru, J. Urgent Special Appeals, Public Interest Litigation and Service Writs arising out of Judgments/Orders passed by Central Administrative Tribunals and State Public Service Tribunals cognizable by Division Bench.
3. Hon. Sunil Ambwani, J. Urgent Misc. Writs
4. Hon. Imtiyaz Murtaza, J.
Hon. M. Chaudhary, J. Urgent Division Bench Criminal Writs, Habeas Corpus Writs, Criminal Appeals, Criminal Contempt, Contempt Appeals.

Thereafter: Criminal Appeals for Hearing.
5. Hon. Vineet Saran, J. All Criminal Matters (except Bail Matters), Urgent Criminal Writs and Habeas Corpus Writs cognizable by Single Judge.
6. Hon. Sabhajeet Yadav, J. Urgent Writs (except Misc. Writs, Criminal Writs and Habeas Corpus Writs) and Civil Matters.
7. Hon. G.P. Srivastva, J. Minor Bail Applications.
8. Hon. Shiv Shanker, J. Major Bail Applications.
9. Hon. V.K. Verma, J. Criminal Appeals for Hearing.
10. Hon. S.C. Nigam, J. Criminal Appeals for Hearing.

Senior Vacation Judge at Allahabad

1. Hon'ble S.R. Alam, J. week commencing from May 28.5.2007.
2. Hon'ble Dr. B.S. Chauhan, J. week commencing from June 04, 11 & 18, 2007.

**CHIEF JUSTICE
10.05.2007**

